

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. NO. 132(ND)16

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017.

NAME OF THE COMPANY: Smt. Kiran Arora V/s. M/s Kamdhenu Processors Pvt. Ltd. &Ors.

SECTION OF THE COMPANIES ACT: 241/242

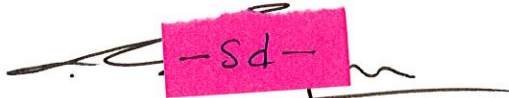
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s)	: Mr. Saurabh Kalia, Advocate Mr. Palash Agarwal, Advocate Ms. SamridhiGogia, Advocate		
	For the Respondent (s)	: Mr. G. P. Madaan, Advocate for R1 - 3 Mr. Ishaan Madaan, Advocate for R1 - 3 Mr. Harangad Singh, Advocate for R1 - 3		

Order

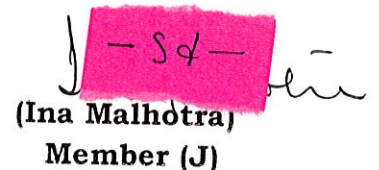
Though this case was not shown in the list, files are being called as the date was fixed for today. There is no time left for the arguments.

It is proposed by the Ld. Counsels that some conciliatory efforts be made to settle the disputes. Let the parties arrive at a consensus and submit the proposal.

To come up on 11th August, 2017



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)